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in Notification No. S.O. 4588 in Gazette of India dated the 21st December, 1967, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-216/68]

- (2) A copy each of the following Notifications under section 159 of the Customs Act, 1962:—
 - (i) G.S.R. 278 published in Gazette of India dated the 7th February, 1968.
 - (ii) G.S.R. 279 published in Gazette of India dated the 7th February, 1968.
 - (iii) G.S.R. 280 published in Gazette of India dated the 7th February, 1968.
 - (iv) G.S.R. 281 published in Gazette of India dated the 7th February, 1968.
 - (v) G.S.R. 320 published in Gazette of India dated the 17th February, 1968.

[Placed in Library, See No. LT-215/68.]

- (3) A copy each of the following Notifications under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—
 - The Customs and Central Excise Duties Export Drawback (General) Twenty-second Amendment Rules, 1968, published in Notification No. G.S.R. 318 in Gazette of India dated the 17th February, 1968.
 - (ii) The Customs & Central Excise Duties Export Drawback (General) Twenty-third Amendment Rules, 1968, published in Notification No. G.S.R. 319 in Gazette of India dated the 17th February, 1968, [Placed in Library. See No. LT-217/68.]

PROCLAMATION BY PRESIDENT UNDER ARTICLE 356 OF THE CONSTITUTION AND REPORT OF GOVERNMENT OF U.P.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): On behalf of Shri Y. B. CHAVAN, I beg to lay on the Table of a copy each of the following papers:—

- Proclamation dated the 25th February, 1968, issued by the President under article 356 of the Constitution, assuming to himself all functions of the Government of the State of Uttar Pradesh.
- (2) Order dated the 25th February, 1968, made by the President, in pursuance of sub-clause (1) of clause (c) of the Proclamation at item No. (1) above.
- (3) Report of the Governor of Uttar Pradesh, dated the 22nd February, 1968 to President, [Placed in Library. See No. LT-215/68.]

DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL) 1967-68

SHRI K. C. PANT: On behalf of Shri Morarji Desai I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1967-68.

PUBLIC ACCOUNTS COMMITTEE

TWENTIETH REPORT

SHRI M. R. MASANI: I beg to present the Twentieth Report of the Public Accounts Committee on Review of Defence Budget —Consolidation of Revenue Demands.

ESTIMATES COMMITTEE

FORTYFIFTH REPORT

SHRI P. VENKATASUBBAIAH: I beg to present the Fortyfifth Report of the Estimates Committee on the Ministry of